

Dr. Keskar: As I said, the programme has been carried out, and according to the statement the hon. Member will see that the sum has been practically spent. I mean, there is a difference. For example, the sum allotted is Rs 37½ lakhs, and a sum of Rs. 36½ or Rs. 37 lakhs has been spent. There is a slight difference. Most of the amount has been spent, and in any case most of the programme has been carried out

Shri Kasiwal: May I know how many documentaries were produced by this Ministry as part of an integrated publicity programme for the First Plan, and what is the number that is proposed to be produced for the Second Plan?

Dr. Keskar: It will be difficult for me to give the exact number, but the documentaries produced for the First Plan can be said to be only for three years because the publicity programme began only in the third year of the Plan. It was between 40 and 50. Regarding the current Plan, I would require notice to give exact figures

Shri Ranga: On what basis are these zones formed? How many zones are there in South India in view of the fact that there are five languages there?

Dr. Keskar: The zones are formed on the basis of the funds allocated for this programme. What I mean is that we would have liked to have more zones, but the amount allocated was not adequate for having many more zones and we had to satisfy ourselves with what we could according to the financial position. In the South at present there are two zones, one known as Central and the other South. Most of the southern States are divided into these two zones.

Shri Ranga: Are funds allocated on the basis of the number of people who speak these different languages, or the importance that these various languages hold in our national life?

Dr. Keskar: The headquarters and also the distribution of the zones has

been made more on the basis of our co-ordination with the State Governments. For example, our publicity scheme for the Five Year Plan is not by the Centre alone. It is done in co-operation with the State Government. We pool whatever resources the State Government has with our resources, and it is on the basis of the resources available that we have made the zones

Shri B. S. Murthy: May I know why the population basis has not been taken into consideration because in the matter of publicity population counts?

Dr. Keskar: That is because in certain States the State machinery for publicity was quite inadequate and we had to give more emphasis and help to those States. Ultimately our objective is that the work of publicity should be carried on well and on an equitable basis throughout the country

Moradabad Brassware

*264. **Shri S. M. Banerjee:** Will the Minister of Commerce and Industry be pleased to state

(a) whether it is a fact that the quality of plating of Moradabad brassware is deteriorating,

(b) if so, the reasons therefor,

(c) whether the Electroplating Co-operatives applied for import licences for good polishing composition, and

(d) if so, the steps Government propose to take in the matter?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir

(b) This is reported to be due mainly to unhealthy competition amongst the manufacturers and non-availability of good quality polishing composition

(c) The Cottage Industries Electroplating Co-operatives Society Limited, Moradabad applied for an actual user import licence

(d) 23 quota licences have been issued in respect of the January-June period. The Government of Uttar Pradesh have introduced a scheme for the quality marking of Moradabad brassware with financial assistance from the Central Government. The question of granting an adequate quota for import license for polishing composition for distribution to the manufacturers of Moradabad brassware is also under consideration.

Religious Shrines in Pakistan

*268. **Shri A. S. Sarhadi:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No 1439 on the 21st December, 1956 and state.

(a) whether any meeting of the Joint Committee consisting of representatives of India and Pakistan set up to work out the details pertaining to the preparation of a list of important shrines in West Pakistan and their protection and preservation has been held so far, and

(b) if so, with what results?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) No, Sir

(b) Does not arise

Shri A. S. Sarhadi: In view of the fact that no co-operation is coming forth from Pakistan on this issue, and none is expected in the near future, may I know whether Government have thought of a way, through the United Nations or otherwise, of finding a permanent solution of this problem?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I am not prepared to say that no co-operation can be expected from Pakistan in regard to this particular issue, whatever other issues there might be. In fact, in the past, there has been a good deal of co-operation in regard to shrines. I do not see why the hon Member should be so exceedingly pessimistic about it. Anyway, there is no other way of approach except by co-operation.

Report of Indian Delegation to China

*269. { **Shri Shree Narayan Das:**
Shri D. C. Sharma:
Shri Bhakti Darshan:
Shri Bibhuti Mishra:
Dr. Ram Subhag Singh:
Shri Ram Krishan:
Shri Naval Prabhakar:
Shri A. S. Sarhadi:
Shrimati Tarkeahwari
Sinha:

Will the Minister of Planning be pleased to state:

(a) whether the report submitted by the delegation headed by Shri R K Patil which visited China has been considered; and

(b) if so, the action proposed to be taken?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) and (b) The report submitted by the Co-operative Delegation to China is under examination in the Ministry of Food and Agriculture in consultation with the Planning Commission. The Ministry of Food and Agriculture have requested State Governments for their views and suggestions on the recommendations made in the report of the Co-operative and Agricultural Delegations to China. A copy of the Ministry's letter dated the 10th July is placed on the Table of Lok Sabha [Placed in Library See No S—136/57]

Shri Shree Narayan Das: From the statement, it appears that one letter dated the 13th June, 1953, was sent to the various States regarding the development of co-operative farming, and it was envisaged in the letter that quarterly reports in this connection would be submitted by the various State Governments to the Central Government. May I know whether the State Governments have submitted any reports so far?

Shri L. N. Mishra: The letter was issued by the Ministry of Food and Agriculture, and I believe that that